

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Tuesday 14th day of February Two Thousand And Seventeen

PRESENT:

THE HON'BLE MR. JUSTICE A. ARUMUGHASWAMY, MEMBER (J)
THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

M.A./310/00114/2017

in

O.A./310/00221/2017

O.A./310/00221/2017

1. T. Manaikavala Perumal
S/o. Thirumalai,
No.96/72, Middle Street,
Melagaram, Tirunelveli-627 818;
2. Jagan S.
S/o. Sankaralingam,
No. 4/19, Palpannai Street,
Middle Poolankulam,
Poolankulam Post,
Kodayam SO 627 415;
3. M. Perumal Madan,
S/o. Madan,
No.96/1, Perumal Koil Street,
Mayamakurchi,
Nallur SO 627 853;
4. A. Petchimuthu,
S/o S. Atheenam
No.6.1.33A, Pilliyar Koil Street,
Achanputthur, Elathur PO,
Pin Code 627 803;
5. K. Ramakrishnan,
S/o. S. Kasipandiyan,
No.4/87, Main Road,
Viswanathapuram,
Sengottai 627 810
Tirunelveli District;
6. M. Sankarana Narayanan,
S/o. Late P. Madappan,
No.98/278, Malayan Street,
Tenkasi 627 811;

7. J. Sundara Raja Perumal,
S/o. Jankiraman M.
No. 7/3, Naidu Street,
Panpoli 627 807,
Sengottai Taluk, Tirunelveli District;

....Applicants/Applicants

(By Advocate : M/s. V.Vijay Shankar)

VS.

1. The Union of India,
Represented by the Chief Post Master General,
Chennai-2;
2. The Post Master General,
Southern Region, Madurai-2;
3. The Senior Superintendent of Post Offices,
Kovilpatti Division,
Kovilpatti- 628 501.

...Respondents/Respondents
(By Advocate:)

ORAL ORDER

(Pronounced by Hon'ble Mr. Justice A. Arumughaswamy, Member (J))

Learned counsel for the applicants present.

2. This M.A. has been filed by the applicants seeking permission to join together.
3. However, learned counsel for the applicants submit that he may be permitted to withdraw the present M.A. and O.A. to file individual O.As. Since he is not pressing the M.A. and O.A., the same are dismissed as withdrawn. There shall be no order as to costs.